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Title: The Minister of State in the Ministry of communication and Information Technology laid a statement regarding status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Information Technology on Demands for Grants (2012-13), pertaining to the Department of Electronics and Information Technology, Ministry of Communications and Information Technology.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): I beg to lay the statement on the status of implementation of recommendations contained in the 34th Report (15th Lok Sabha) of Standing Committee on Information Technology in respect of Department of Electronics and information Technology, Ministry of Communications & Information Technology, in pursuance of the Direction 73A of the hon. Speaker, Lok Sabha issued *vide* Lok Sabha Bulletin-Part II, dated 1st September 2004.

- (i) Standing Committee on Information Technology examined the Demands for Grants for the year 2012-13 of the Department of Electronics and Information Technology, and the report was presented to Lok Sabha on 2nd May, 2012. The report contains 25 recommendations/observations.
- (ii) Department of Electronics and Information Technology have taken all possible steps towards implementation of all the 25 recommendations/observations of Parliamentary Standing Committee on Information Technology as per the Action Taken Report (Appendix).
- (iii) I would like to lay the detailed Action Taken Report on the Table of the House without taking valuable time of the House.

...(Interruptions)